

with drawn
04.11.09



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. 04519 of 2009

Applicant(s) Tapas Kumar Datta Respondent(s) Union of India

Advocate for Applicant(s) M/S. S.R. Mishra Advocate for Respondent(s) S.R. Nayak
M.K. Panda

NOTES OF THE REGISTRY

J.P.O. of 1050/- dated
For Registration
Court Memo

4/11/09

REGISTERED

4/11/09
By Registrar

For Admission &
to be on order - 2/11/09 Seema

Beach

ORDERS OF THE TRIBUNAL

Order dated - 04/11/2009.

Cosam:-

Hon'ble Mr. C.R. Mohapatra, Member(A)

On the request of Id. Counsel
for the applicant, he is permitted
to withdraw the O.A.

O.A. is accordingly dismissed
as withdrawn.

4/11/09
Member(A)